

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

CP (IB) No. 189/CB/2020

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	In Machineries & Equipments Pvt. Ltd. -Vs- Orissa Stevedors Ltd.
Under Section	9 IBC

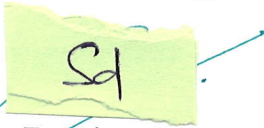
For Petitioner (s) :

For Respondent (s)

Mr. S. K. Acharya, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Subham Agrawal, Adv.
Ms. Jagruti Sahoo, Adv.
Mr. Jaish Joshi, Adv.

ORDER

Both sides counsel present. On request of the respondent side, matter adjourned to 20.12.2022.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)